

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

M.A. is disposed of accordingly.

REGISTRAR

- 1) Counter by R-1 to 4 filed. Copy served.
- 2) Counter by R-5 not filed.

Registrar

13/9/02

16.09.2002

Counter is already filed and copy served. Call on 30.9.2002 for rejoinder if any.

REGISTRAR

- 1) Rejoinder to Counter of R-1 to 4 not filed.
- 2) Counter by R-5 not filed.

Registrar

27/9/02

For hearing.

Bench

20/5/04

Order dated 05.05.2004.

On the Prayer of Mr. D.P. Dhalsamant -
admitted to 21.05.2004.

Vice-Chairman
Member

Order dated 21.05.2004.

Heard the counsel for both sides.
Hearing is concluded and orders are reserved.

Vice-Chairman

Member

Order dated 28.05.2004.

By filing a memo dated 27.05.2004, learned counsel for the Applicant submits on behalf of the Applicant that the Applicant is not interested to pursue this matter. Having heard Mr. D.P. Dhalsamanta, learned counsel for the Applicant and Mr. J.K. Nayak, learned Additional standing counsel the Prayer of the Applicant to withdraw this Original Application is allowed and this Original Application is disposed of as withdrawn.

Vice-Chairman
Member